

BUSINESS ADVISORY COMMITTEE

(Eighth Lok Sabha)

(FORTY-NINTH REPORT)

(Presented on 29-2-1988)

The Business Advisory Committee held a sitting on Monday, the 29th February, 1988.

2. The Committee recommend the allocation of time to following items of Business as shown against each:—

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|---|----------|
| (1) General discussion on Railway Budget, 1988-89.  | 8 hours  |
| (2) Discussion and voting on Demands for Grants (Railways) for 1988-89.   | 3 hours  |
| (3) Discussion and voting on Supplementary Demands for Grants (Railways) for 1987-88.                                     |          |
| (4) Discussion and voting on Demands for Excess Grants (Railways) for 1985-86.  |          |
| (5) Resolution seeking approval of certain recommendations contained in the Tenth Report of Railway Convention Committee. |          |
| (6) General Discussion on General Budget for 1988-89.   | 15 hours |

3. The Committee also recommend that discussion under rule 193 regarding recent hike in Administered prices of petrol, coal, steel, edible oils, sugar etc. which was scheduled to be taken up after the conclusion of the discussion on the Motion of Thanks on the President's Address, may now be taken up on Tuesday, the 8th March, 1988 at 4 P.M., as the Minister of Finance would be busy during the current week in connection with General Budget etc.

4. The Committee further recommend that in order to provide time for completion of urgent financial business:—

- (i) Half-an-hour discussions, discussions under Rule 193 or discussions on No-Day-Yet-Named Motions might be taken up at 6 P.M.; and
- (ii) normally not more than one half-an-hour discussion might be put down in a week and discussions under Rule 193 or No-Day-Yet-Named Motions might be allowed only on very important subjects till the disposal of financial business.

NEW DELHI;  
February 29, 1988  
Phalguna 10, 1909 (Saka)

BAL RAM JAKHAR  
Chairman,  
Business Advisory Committee.